

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.15/Chd/CHD/2017**

**In the matter of:**

Punjab National Bank. ....Petitioner.

Versus

James Hotels Limited. ....Respondent.

Present: Mr.Yogesh Goel, Advocate for the Resolution Professional.

The matter has been listed in view of the office note, as the Resolution Professional vide diary No.3686, dated 27.09.2018 has filed the orders passed by the Hon'ble Supreme Court in Civil Appeal No.9973 of 2018 of 2018 and 9552 of 2018. Learned counsel for the Resolution Professional submits that the Resolution Professional has also filed an application in the registry in this regard, which is under objection. It is submitted that the objections would be removed within two days.

List the matter now on 17.10.2018.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R.Sethi)  
Member (Technical)

October 10, 2018.  
Ashwani